

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 89/ BB/ 2017	-	For hearing	Rule-6 of IB.	High Sana Resources Pvt. Ltd., Vs Aspira Digital India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Aradhana 9986670028	Applicant	Aradhana
	8. Jayalakshmi For LSR & Co Company Ltr. M.	For Cor. debtor	Syl

Counsel for petitioner is present. Counsel for respondent is also present. The matter is listed today for hearing. Counsel for petitioner wanted to file rejoinder. The matter is listed for final hearing and the rejoinder, if any, may be filed by then.

List it on 17.11.2017.


MEMBER (J)


MEMBER (T)